

2015
**High Court, Appellate Side,
Calcutta**

No. 2300 - A

The 05th May, 2015

From:
Shri Subhasis Dasgupta,
Registrar (Judicial Service),
High Court at Calcutta.

To
1) The District Judge of all the Districts
Including Andaman & Nicobar Islands,
2) The Chief Judge, City Civil Court, Calcutta,
3) The Chief Judge, City Session Court, Calcutta,
4) Chief Judge, Presidency Small Causes Court, Calcutta,
5) The Secretary, Govt. of West Bengal, Judicial Department,
6) Members of the Registry, The Hon'ble High Court.

**SUBJECT: Filling up of the Post of Principal Registrar in Armed Forces Tribunal,
Principal Bench seated at New Delhi.**

Sir,

With reference to the above subject, I am directed to inform that Circular being No. 1(37)/2009/AFT/PB/Admin-II dated 17th April, 2015 issued by the Deputy Registrar (A) for Principal Registrar (I/C), Armed Forces Tribunal, Principal Bench for filling up of the **Post of Principal Registrar in Armed Forces Tribunal, Principal Bench seated at New Delhi** is uploaded in the website of the Hon'ble Court for information of all the Judicial Officer fulfilling the requisite eligibility criteria.

I am to request all concerned to visit the website and download the contents and to duly forward the duly filled in application as per proforma provided therein, so as to reach this court by **11th May, 2015**, positively.

Yours faithfully,



Subhasis Dasgupta
Registrar (Judicial Service)

GOVERNMENT OF INDIA
ARMED FORCES TRIBUNAL, PRINCIPAL BENCH

West Block-VIII
R.K. Puram, Sector-I
New Delhi 1100066

No. 1(37)/2009/AFT /PB/Admin-II

Dated 17th April, 2015

VACANCY CIRCULAR

Applications are invited for filling up the following post in the Armed Forces Tribunal, Principal Bench, New Delhi on deputation basis from suitable candidates who fulfill the following eligibility conditions :-

Name of the Post	No. of Post	Pay scale(Rs.)	Eligibility conditions
Principal Registrar	01	(Pay Band – 4) Rs.37400 – 67000 + Grade Pay Rs. 10,000/- General Central Service Group 'A' post	Deputation :- (A) (i) Officers possessing a degree in law and holding. (b) Analogous post on regular basis in Central Government/State Government/Supreme Court of India/ High Court/District Court; or (b) A post in Central Government/State Government/Supreme Court of India/ High Court/District Court/JAG Branch of Army, Navy & Air Force in the Pay Band-4 of Rs. 37400-67000/- (Grade Pay Rs. 8700/-) with three years regular service. (ii) Officers holding posts on regular basis of District Judge/Additional District Judge/Registrar or Joint Registrar/Additional Registrar of High Courts/Supreme Court; and (B) having 15 years of experience in personnel and administrative or judicial work. Note 1. The departmental officers in the feeder grade who are in direct line of promotion, shall not be eligible for consideration for appointment on deputation. Similarly, a deputationist in the Armed Forces Tribunal shall not be eligible for consideration for appointment by promotion. Note 2. The period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other Organisation/Department of the Central Government shall not ordinarily exceed three years. The maximum age limit for appointment by deputation shall not exceed 56 years on the closing date of receipt of application.

g (J.S) / D.R. (Admin)

M
23.04.15

Supdt. (G-DR Service)
28/4/15

Sonmish/Sunanda P.
28/4/15

2. The Pay of the officer selected will be governed in accordance with DOP&T O.M No 6/8/2009-Estt (Pay II) dated 17.06.2010, as amended from time to time.

3. It may please be noted that :-

- (c) Applications received after the last date will not entertained.
- (d) Applications will have to be routed through their parent departments.

4. The application(s) in the prescribed Proforma (Annexure I) from eligible officer(s) who can be spared for deputation in the event of their selection may be forwarded to Principal Registrar, Armed Forces Tribunal, Principal Bench, West Block-VIII, Sector-1, RK Puram, New Delhi **within 30 (thirty) days of publication of advertisement in Employment News** along with photocopies of ACRs/APARs of the candidates for the last **05 (five) years** and Vigilance Clearance Certificate.

5. Applicants who have applied in response to Vacancy Circular dated 04.12.2014/ Advertisement published in the Employment News 20-26 December, 2014, need not apply again.



(Som Nath Sharma)
Deputy Registrar (A)
for Principal Registrar (I/C)

Enclosure : Annexure-I

Distribution :-

1. All Ministries and Departments of Government of India.
2. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
3. The Registrars General, all High Courts of India.
4. The Secretary General, National Human Rights Commission, New Delhi.
5. The Principal Registrar, Central Administrative Tribunal, New Delhi.
6. Armed Forces Tribunal, Website – Incharge.
7. MoD, D(AFT Cell), Room No. 308A, 'B' Wing, Sena Bhawan, New Delhi-11 with request to place this Circular on the MoD Web Site.
8. Guard File.

(Annexure-I)

BIO-DATA PROFORMA

1. Post applied for :
2. Name (in capital letters) :
3. Whether belongs to SC/ST category :
4. Age and date of birth :
5. Present Pay Band with Grade Pay :
6. Present designation & Ministry/department along with date of appointment to the grade :
7. Post held substantively and date of regular Appointment in that Pay Band/Grade Pay :
8. Educational Qualifications :
9. Training/Experience, if any :
10. Any other special qualification or experience :
11. Date of return from the last deputation, if any :
12. Residential Address :
13. Contact number :
14. Any other information :

Signature :

Date :

Section/Place of Posting :

Tele No :

Through

Controlling Officer